

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

14. IA/1904/2023 C.P. (IB)/2779(MB)2019

CORAM:

MS. MADHU SINHA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: PRIYANKA SHAILESH MITTLE

Vs.

SHREE NAMAN DEVELOPERS PRIVATE LIMITED

SECTION: 7 of IBC 2016

ORDER

None present. The hard copy of the Application is not available with this Bench. Registry, Court Officer and Petitioner shall ensure the availability of hard copy of the Application to this Bench before the next date of hearing.

The matter is adjourned to 01.06.2023.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)